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NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/187/ (IB)/2017

NAME OF THE PETITIONER(S)

: VENTUREAST PROACTIVE FUND LLC

NAME OF THE RESPONDENT(S)

: LATTICE BRIDGE INFOTECH PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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Coursel for Petitioner

ORDER

Counsel for the Applicant in CA/176/2017 present. No representation on behalf of the Respondent. CP/32/2010 is also placed on record. Matter is posted for further hearings. Counsel for the Applicant undertakes to send a private notice to the Respondent. The same is permitted and the proof of sending shall be filed along with an affidavit on the next date of hearing. Put up on 10.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk